



PENSION FUND REGULATORY AND DEVELOPMENT AUTHORITY

**B-14/A, Chhatrapati Shivaji Bhawan, Qutab Institutional Area, Katwaria Sarai,
New Delhi-110016**

17th November 2017

Public Notice

(Against Fraudulent Activities of elements inimical to economic and social well being of general public- fraud and phishing in the name of PFRDA/NPS)

It has come to notice that some persons are demanding large sums of money by calling general public with a promise to release funds stated to be lying under NPS/PFRDA. It has also come to our notice that some persons, actually believing such claims, are willing to pay large sums (about Rs.29,999/-) to such elements. This is to inform general public that PFRDA is a Regulatory Body and does not ever call for any sum for release of funds to any individual from their Permanent Retirement Account (PRAN) maintained with the Central Record keeping Agency. It is also informed that PFRDA has appointed entities such as Points of Presence, Aggregators etc. which are banks and non banking financial companies which are authorized to interact with subscribers for a prescribed fee which is much less than what is being asked for by the fraudsters.

PLEASE BEWARE. PFRDA NEVER SENDS ANY EMAIL/ MESSAGE PROMISING LARGE SUMS FOR PAYMENT OF FEE/ CHARGE. ANY SUCH COMMUNICATION IS SENT WITH THE INTENTION TO DEFRAUD YOU. INFORM POLICE IMMEDIATELY.

In case any person/ entity calls you with the promise to pay large sums from PFRDA/NPS, you are advised to:

- i. Not to believe any caller/email / letter promising to release funds from PFRDA/NPS;
- ii. Not to pay any amount to any unauthorized person/ entity;
- iii. Check the identity/credential of the caller/email;
- iv. Inform local police immediately giving the callers' name, telephone number, email ID, address etc.

Issued in General Public interest.

Rakesh Sharma

Chief General Manager

For and on behalf of PFRDA